

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2012 & IA-280 of 2012 and
Appeal No. 62 of 2012 & IA-281 of 2012

Dated : 13th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R-1
Mr. Suraj Singh

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Aashish Gupta
Mr. Dushyant Monocha

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R-1
Mr. Suraj Singh

ORDER

We have heard Mr. Pradeep Misra, the learned counsel for the Commission up to the issue No. 21 except issue No. 19. Post the matter for further hearing on **01.07.2014 at 12:30 P.M.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson